NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T)	Dr. Ashok Kumar Mishra
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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No	-	For	Rule 6	Next Radio Ltd Vs The A Pedic
71/BB/17		Compliance	of IB	Bedding India Pvt Ltd

SL.	NAME (IN CAPITAL)	
NO.	& PHONE NUMBER	REPRESE

SIGNATURE

ENTATION TO WHOM

36 T.L. JEELAN BASHA - Petitione & T.L. Feelon Boll 8147639107

ORDER

Counsel for petitioner is present. Counsel for petitioner reported he has complied the objections. He has filed memo. He is directed to file posted information about the service of notice. List it on 14//09/2017.

MEMBER(J)

MEMBER(T)